

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

MODIFIED ORDER

Sub : Partial modification of Order No.1443/29724-29824/Cases Transfer/Gaz./ PDJ West/2025 dated 31.10.2025.

In partial modification of this office earlier Order No.1443/29724-29824/Cases Transfer/Gaz./PDJ West/2025 dated 31.10.2025, the criminal sessions cases other than the cases of NDPS Act, which are more than 4 years old, as mentioned below in column No.3 pending in the Court of Sh. Satvir Singh Lamba, Spl. Judge NDPS Act (West) mentioned at column No.2 are hereby withdrawn and assigned to the Courts mentioned at column No.4, for disposal in accordance with law, with immediate effect :-

S.No	Name of Transferor Court	Details of cases as per list attached	Name of the Transferee Court
(1)	(2)	(3)	(4)
1	Sh. Satvir Singh Lamba, Spl. Judge, NDPS Act (West)	U/s 302 Sl. No.1 to 11 = 11 Cases U/s 304 Sl. No.25 = 01 case U/s 395 Sl. No.21 = 01 case Other Sessions cases Sl. No.26 to 62 = 37 cases U/s 302 Sl. No.12 to 20 = 09 Cases U/s 306 Sl. No.23 = 01 case U/s 304 B Sl. No.24 = 01 case U/s 395 Sl. No.22 = 01 case Other Sessions cases Sl. No.63 to 114 = 52 cases	Ms. Pooja Talwar, ASJ (FTC)-01 Ms. Saumya Chauhan, ASJ (FTC)-02 Total = 50 cases Total = 64 cases

Important Note :-

1. The transferor Court shall send the case files/ records/proceedings, duly paginated, indexed and complete in all respect, to the transferee Court immediately and shall ensure that the list of transferred cases are displayed outside the Court room with the instructions to the parties to appear before the transferee Court on the date fixed.
2. If there is any case connected with the above said case(s), in which NDPS Act is not involved, the same shall also be sent to the transferee Court alongwith the main case(s).

(DR ADITI CHOUDHARY)
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

224
784

1455/30013-2023
No. _____/Cases Transfer/Gaz./PDJ West/2025 Dated, Delhi the 01/11/2025

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers Concerned.
4. The Branch Incharge. R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge. Facilitation Center, Tis Hazari Courts, Delhi.
6. The Branch Incharge. Filing Section, West District, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The PS to the undersigned.
9. For uploading on LAYERS.
10. For uploading on centralized website through LAYERS.
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

Sh. Satvir Singh Lamba, Spl. Judge, NDPS Act

Sr. No.	Case No.	Petitioner Name VS Respondent Name	Next Date	Purpose	Act Section	Police Station Name	FI
U/s 302							
1	SC/56516/2016	STATE Vs ANIL YADAV	11-12-2025	Prosecution Evidence	IPC--302	Uttam Nagar	15
2	SC/57646/2016	STATE Vs MONOJ @ TUFANI ETC	18-11-2025	Prosecution Evidence	IPC--302,174A	Khyala	44
3	SC/56624/2016	STATE Vs RAKESH@ GOLU	19-12-2025	Prosecution Evidence	IPC--302	Maya Puri	22
4	SC/298/2017	STATE Vs MD AZAD etc	18-12-2025	Prosecution Evidence	IPC--120BIPC--201IPC--302IPC--34IPC--379	Moti Nagar	18
5	SC/524/2017	STATE Vs VIKAS @ LOBA @ LOHA	19-12-2025	Prosecution Evidence	IPC--302,201,397,411,452,34	Khyala	13
6	SC/98/2019	STATE Vs HEERA @ DEVRAJ	14-11-2025	Prosecution Evidence	IPC--302	Khyala	37
7	SC/140/2019	STATE Vs SUNIL PUNIA	11-11-2025	Prosecution Evidence	IPC--302	Paschim Vihar West	83
8	SC/705/2019	STATE Vs KIMAT SINGH	01-12-2025	Misc/ Appearance	Indian Arms Act 1959--25,27IPC--302,307,506,201,34,120B,	Hari Nagar	26
9	SC/128/2020	STATE Vs SHIV CHARAN CHAUHAN	19-11-2025	Prosecution Evidence	IPC--302,323	Rajouri Garden	51
10	SC/412/2020	STATE Vs RAHISUL AZAM	29-11-2025	Prosecution Evidence	IPC--302	Punjabi Bagh	43
11	SC/47/2021	STATE Vs UMESH CHAUHAN@ANKIT	29-11-2025	Prosecution Evidence	IPC--302	Ranhola	83
12	SC/46/2021	STATE Vs SURAJ @ CP	07-11-2025	Prosecution Evidence	IPC--302,201,120B,34	Ranhola	62
13	SC/101/2021	STATE Vs SHRI BHAGWAN@KALA	05-01-2026	Prosecution Evidence	IPC--302,201	Mundka	46
14	SC/113/2021	STATE Vs SONU	06-12-2025	Prosecution Evidence	IPC--302,394,397	Tilak Nagar	56
15	SC/197/2021	STATE Vs KISHAN	25-10-2025	Prosecution Evidence	Indian Arms Act 1959--25,27IPC--302,307,34	Anand Parbat	16
16	SC/230/2021	STATE Vs MUFEED ANSARI	17-10-2025	Prosecution Evidence	IPC--302,365,201	NIHAL VIHAR	11
17	SC/398/2021	STATE Vs RAM KALYAN	11-12-2025	Prosecution Evidence	IPC--302,323,506,201,	Anand Parbat	62
18	SC/442/2021	STATE Vs MD NAFIL	06-11-2025	Prosecution Evidence	IPC--302,307	Anand Parbat	10
19	SC/459/2021	STATE Vs PRADEEP KOHLI	10-12-2025	Prosecution Evidence	IPC--302	Paschim Vihar West	85
20	SC/547/2021	STATE Vs RAVINDER @ TITU AND OTHERS	07-01-2026	Charge	IPC--302,342,34	Punjabi Bagh	97
U/s 395							
21	SC/56868/2016	STATE Vs SANJAY @ AJAY ETC	08-12-2025	Prosecution Evidence	Indian Arms Act 1959--25,54,59IPC 395,397,412,120B	Hari Nagar	45
22	SC/58110/2016	STATE Vs GULSHAN AND ORS	24-12-2025	Prosecution Evidence	IPC--394IPC--395IPC--397IPC--412	Paschim Vihar West	28
U/s 306							
23	SC/58272/2016	STATE Vs SATISH CHANDER @ TYAGI	10-12-2025	Prosecution Evidence	Indian Arms Act 1959- 25,27,54,59IPC--392,395,397,411,120B	Hari Nagar	42
U/s 304 B							
24	SC/390/2020	STATE Vs MAHESH PANDEY	03-11-2025	Prosecution Evidence	IPC--498A,304B,	Anand Parbat	10
U/s 304							
25	SC/443/2021	STATE Vs HARJEET SINGH	12-12-2025	Charge	IPC-304,315,419	Nangloi	55

Sessions Cases

SC/57399/2016	STATE Vs RAJAN SACHDEVA ETC	30-10-2025	Prosecution Evidence	IPC 306,419,420,467,468,471,120B,34	Janak Puri	116/2013
SC/56807/2016	STATE Vs RAKESH KHANNA	15-11-2025	Prosecution Evidence	IPC--498A,306	Hari Nagar	176/2015
SC/57537/2016	STATE Vs SAMARJEET @ VISHAL @ BITTU ETC	15-12-2025	Prosecution Evidence	IPC--392,397,411	Janak Puri	634/2015
SC/57524/2016	STATE Vs JANKI DEVI ETC	13-01-2026	Prosecution Evidence	Indian Arms Act 1959--25,27,54,59IPC--307	Rajouri Garden	1267/2015
SC/57789/2016	STATE Vs HARVINDER SINGH @ ASHU	15-11-2025	Prosecution Evidence	IPC--308	Khyala	931/2014
SC/56937/2016	STATE Vs SATYAWART PATHAK ETC	15-12-2025	Prosecution Evidence	IPC--307,323	Kirti Nagar	631/2015
SC/57908/2016	STATE Vs SACHIN @ RAMU ETC2	22-12-2025	Prosecution Evidence	Indian Arms Act 1959--25IPC--302IPC--323IPC--34	NIHAL VIHAR	291/2016
SC/57926/2016	STATE Vs SONU@ KIREDI@PAWAN@VIKKY	22-11-2025	Prosecution Evidence	Indian Arms Act 1959--25,54,59IPC--34IPC--397IPC--411IPC--482	Tilak Nagar	372/2016
SC/57987/2016	STATE Vs GOPI @ ROHIT AND ORS	31-10-2025	Prosecution Evidence	IPC--308IPC--323IPC--324IPC--325	Ranjit Nagar	263/2016
SC/58023/2016	STATE Vs AJEET ETC 1	31-10-2025	Prosecution Evidence	IPC--392IPC--397IPC--411	NIHAL VIHAR	328/2016
SC/58032/2016	STATE Vs RAJEEV @ PAPPAN ETC	17-10-2025	Misc/ Appearance	IPC--308,324,323,34	Tilak Nagar	380/2016
SC/58059/2016	STATE Vs ASHRAF KHAN	16-12-2025	Misc/ Appearance	IPC--308IPC--324IPC--34	Khyala	86/2016
SC/58091/2016	STATE Vs PARAS RAM	16-12-2025	Prosecution Evidence	IPC--307,325,341,506,34	Anand Parbat	291/2016
SC/58177/2016	STATE Vs AMIT KUMAR @ RINKU AND ORS	17-12-2025	Prosecution Evidence	IPC--307IPC--34IPC--354IPC--354B	Anand Parbat	292/2016
SC/58204/2016	STATE Vs ASHOK	31-10-2025	Misc/ Appearance	IPC--392IPC--394IPC--397IPC--411	Hari Nagar	475/2016
SC/58214/2016	STATE Vs RAJ KUMAR ETC	03-12-2025	Prosecution Evidence	Indian Arms Act 1959--27,54,59IPC--307,34	Paschim Vihar East	327/2016
SC/58228/2016	STATE Vs JASPAL SINGH	20-12-2025	Charge	IPC--306IPC--34	Tilak Nagar	1277/2014
SC/58232/2016	STATE Vs KHALID etc	19-01-2026	Prosecution Evidence	IPC--308IPC--34	Khyala	85/2016
SC/58255/2016	STATE Vs ROHIT KAPOOR ETC	13-11-2025	Misc/ Appearance	IPC--34IPC--392IPC--397	Nangloi	157/2016
SC/42/2017	STATE Vs MALTI	29-10-2025	Prosecution Evidence	IPC--307IPC--323IPC--326IPC--34IPC--452	Khyala	377/2016
SC/46/2017	STATE Vs PARDEEP KUMAR@BANGALI	21-11-2025	Prosecution Evidence	IPC--34IPC--392IPC--397IPC--411	Punjab Bagh	651/2016
SC/64/2017	STATE Vs AJEET @ RAJAN AND ANR	18-12-2025	Misc/ Appearance	IPC--392,394,411,413,34	Ranjit Nagar	406/2016
SC/91/2017	STATE Vs RAHUL	25-10-2025	Prosecution Evidence	IPC--307,397	Tilak Nagar	1577/2015
SC/206/2017	STATE Vs GURJIT SINGH @ NANNI Y	10-11-2025	Misc/ Appearance	IPC--307	Khyala	511/2016
SC/251/2017	STATE Vs BABLOO @ AKASH	31-10-2025	Prosecution Evidence	IPC--308IPC--34	Mundka	214/2016
SC/254/2017	STATE Vs ASHIF ETC	25-11-2025	Prosecution Evidence	IPC--308IPC--34IPC--341IPC--506	Ranholi	444/2016
SC/274/2017	STATE Vs IFRAN @ BONA	07-11-2025	Misc/ Appearance	IPC--394,397,411,34	NIHAL VIHAR	905/2016
SC/285/2017	STATE Vs SANDEEP SINGH @ HANNY ETC	08-12-2025	Prosecution Evidence	Indian Arms Act 1959--25Indian Arms Act 1959--57IPC--307IPC--34	Tilak Nagar	1517/2015
SC/286/2017	STATE Vs SANDEEP SINGH @ HUNNY ETC	08-12-2025	Prosecution Evidence	Indian Arms Act 1959--25Indian Arms Act 1959--27IPC--307IPC--34	Tilak Nagar	1518/2015
SC/303/2017	STATE Vs GAURAV @ GAGAN	07-12-2025	Prosecution Evidence	IPC--324,398	Anand Parbat	232/2013
SC/320/2017	STATE Vs RAHUL	12-01-2026	Prosecution Evidence	Indian Arms Act 1959--25,54,59IPC--34IPC--365IPC--392IPC--395	Paschim Vihar West	04/2017
SC/344/2017	STATE Vs RINKU @ SAGAR	13-11-2025	Prosecution Evidence	IPC--34IPC--392IPC--397	Tilak Nagar	83/2017
SC/347/2017	STATE Vs GULSHAN ETC	05-12-2025	Prosecution Evidence	IPC--174AIPC--307IPC--324IPC--34	Khyala	262/2016
SC/424/2017	STATE Vs KARAMVEER @ DILPAK	06-12-2025	Prosecution Evidence	IPC--397,394,34	Mundka	334/2015
SC/482/2017	STATE Vs KARAN AND ANR	16-01-2026	Prosecution Evidence	Indian Arms Act 1959--27,25,54,59IPC--397,397,411,34	NIHAL VIHAR	292/2017
SC/553/2017	STATE Vs MOHD GUDDU	20-11-2025	Prosecution Evidence	Indian Arms Act 1959--27IPC--307,34	Rajouri Garden	330/2017
SC/558/2017	STATE Vs KAPIL SAKLA ETC	28-10-2025	Prosecution Evidence	IPC--308IPC--323IPC--34	Paschim Vihar West	381/2013
SC/566/2017	STATE Vs JATIN	09-12-2025	Misc/ Appearance	IPC--308,341,325,34	Rajouri Garden	1647/2015
SC/575/2017	STATE Vs VIMAL AND ORS	21-11-2025	Prosecution Evidence	IPC--308,452,506,34	Ranjit Nagar	640/2015
SC/612/2017	STATE Vs DANISH	16-12-2025	Misc/ Appearance	IPC--307	Rajouri Garden	405/2017
SC/631/2017	STATE Vs VINOD SOLANKI	12-11-2025	Prosecution Evidence	IPC--308	Nangloi	208/2017
SC/674/2017	STATE Vs RAJU @ KARTAR SINGH	01-11-2025	Prosecution Evidence	IPC--392,397,411,34	Mundka	328/2016

68	SC/149/2018	STATE Vs HARPREET SINGH @ HANNY	09-12-2025	Prosecution Evidence	IPC--186,353,307,34	Tilak Nagar
69	SC/156/2018	STATE Vs GIRDHARI @ AJIT	14-11-2025	Prosecution Evidence	IPC--308,34	Kirti Nagar
70	SC/183/2018	STATE Vs GAURAV SAHNEY	25-11-2025	Prosecution Evidence	IPC--323,341,354A,354B,509,395,506,34	Hari Nagar
71	SC/336/2018	STATE Vs DALJIT SINGH @ DFEPU	15-11-2025	Prosecution Evidence	IPC--392,394,397,411	Tilak Nagar
72	SC/374/2018	STATE Vs SONU	26-11-2025	Misc/ Appearance	IPC--394,397,411,34	Punjabi Bagh
73	SC/386/2018	STATE Vs AAS MOHAMAD @ AASU	24-11-2025	Prosecution Evidence	IPC--392,397	Ranjit Nagar
74	SC/582/2018	STATE Vs VINAY CHAHAL AND ORS	08-01-2026	Prosecution Evidence	IPC--308,323,341,506,34	Patel Nagar
75	SC/601/2018	STATE Vs JAGDISH @ GOLDI	06-01-2026	Prosecution Evidence	Indian Arms Act 1959--27,54,59IPC--307,34	NIHAL VIHAR
76	SC/622/2018	STATE Vs MANISH KAUL @ VARUN	15-01-2026	Prosecution Evidence	IPC--186,353,307,323,506	Kirti Nagar
77	SC/732/2018	STATE Vs PRAKASH AND ORS	08-12-2025	Prosecution Evidence	IPC--393,394,397,34	Tilak Nagar
78	SC/755/2018	STATE Vs ANIL KUMAR	27-11-2025	Prosecution Evidence	IPC--306,34	Moti Nagar
79	SC/802/2018	STATE Vs VAIBHAV SHARMA @ VIBHAV SHARMA	31-10-2025	Prosecution Evidence	IPC--307	Punjabi Bagh
80	SC/813/2018	STATE Vs RAHUL @ MANGAL AND ANR	27-10-2025	Prosecution Evidence	IPC--307,324	Khyala
81	SC/876/2018	STATE Vs OMBIR SINGH @ OMI	01-12-2025	Misc/ Appearance	IPC--308	NIHAL VIHAR
82	SC/772/2019	STATE Vs JITENDER @ SUJA	17-11-2025	Prosecution Evidence	IPC--392,397,506	Kirti Nagar
83	SC/185/2019	STATE Vs MANJEET SINGH @ ASHU	01-12-2025	Prosecution Evidence	IPC--323,341,307,34	Hari Nagar
84	SC/296/2019	STATE Vs SANJEELV @ MOLA	31-10-2025	Prosecution Evidence	IPC--308	Moti Nagar
85	SC/408/2019	STATE Vs VIKRANT NEHRA @ JIVA	22-12-2025	Misc/ Appearance	IPC--392,395,397,411,34	Ranjit Nagar
86	SC/483/2019	STATE Vs SANJAY CHAUDHARY @ JAT	29-10-2025	Charge	IPC--308,323,341,506,34IPC--308,323,341,506,34	Patel Nagar
87	SC/104/2020	STATE Vs SALMAN AND ORS	25-10-2025	Prosecution Evidence	IPC--392,397,411,34	Patel Nagar
88	SC/105/2020	STATE Vs DEEPAK @ MOTA	12-12-2025	Prosecution Evidence	IPC--392,397,34	Rajouri Garden
89	SC/144/2020	STATE Vs SHYAM RAWAT	28-10-2025	Charge	IPC--395,365,451,419,411,34	Hari Nagar
90	SC/146/2020	STATE Vs ROSHAN @ JUDI	18-11-2025	Prosecution Evidence	IPC--308,326,34	Patel Nagar
91	SC/166/2020	STATE Vs SURAJ @ BONNA	15-12-2025	Prosecution Evidence	IPC--394,397,34	Anand Parbat
92	SC/173/2020	STATE Vs CHUNNI LAL	06-11-2025	Prosecution Evidence	IPC--308,323,325,34	Rajouri Garden
93	SC/182/2020	STATE Vs VICKY	18-10-2025	Prosecution Evidence	IPC--308	Patel Nagar
94	SC/240/2020	STATE Vs RAKESH	24-11-2025	Prosecution Evidence	IPC--20,21IPC--308,323,341	Ranhola
95	SC/285/2020	STATE Vs SANAM HARSH @ SANAM DAGAR	24-11-2025	Charge	IPC--392,365,397,34	Mundka
96	SC/382/2020	STATE Vs RAVINDER KUMAR @ NISHU AND ORS	23-12-2025	Prosecution Evidence	IPC--392,397,411,34	Punjabi Bagh
97	SC/491/2020	STATE Vs VICKY	29-10-2025	Prosecution Evidence	IPC--307,323,34	Anand Parbat
98	SC/12/2021	STATE Vs AMIT @ TOTO	01-11-2025	Prosecution Evidence	IPC--307,34	Mundka
99	SC/98/2021	STATE Vs MOHD IMRAN	15-11-2025	Prosecution Evidence	IPC--392,397,411,34	Paschim Vihar West
100	SC/108/2021	STATE Vs RAMESH CHANDRA KALRA	15-11-2025	Charge	IPC--307,498 A,406,34	Patel Nagar
101	SC/127/2021	STATE Vs MEHTAB	24-11-2025	Prosecution Evidence	IPC--308,323,325,452,34	Anand Parbat
102	SC/135/2021	STATE Vs MANDEEP SINGH	01-11-2025	Prosecution Evidence	IPC--341,307,506	Tilak Nagar
103	SC/199/2021	STATE Vs RAJA @ ABDUL RAJAK @ ABDUL KALAM AZAD AND OTHERS	20-12-2025	Prosecution Evidence	IPC--308,323,341,325,34	Nangloi
104	SC/231/2021	STATE Vs ROHIT DAYMA	07-01-2026	Misc/ Appearance	Indian Arms Act 1959--25,27IPC--392,397,411,120,	Hari Nagar
105	SC/234/2021	STATE Vs KAKA SURENDER @ SHERU	04-11-2025	Prosecution Evidence	Indian Arms Act 1959--25,27,29IPC--393,397,511,212	Rajouri Garden
106	SC/245/2021	STATE Vs SALMAN @ RIJWAN	26-12-2025	Misc/ Appearance	IPC--307,323	Nangloi
107	SC/257/2021	STATE Vs HIMANSHU @ LANGRA	29-11-2025	Prosecution Evidence	IPC--307	Anand Parbat
108	SC/268/2021	STATE Vs AJAY@pankaj	01-12-2025	Prosecution Evidence	Indian Arms Act 1959--27,54,59IPC--307	Nangloi
109	SC/276/2021	STATE Vs MANISH KUMAR	27-10-2025	Prosecution Evidence	IPC--308,341	Ranhola
110	SC/281/2021	STATE Vs JAM BAHADUR AND OTHERS	18-12-2025	Prosecution Evidence	IPC--392,395,412	Punjabi Bagh
111	SC/368/2021	STATE Vs Kamal Kumar Narula	20-01-2026	Prosecution Evidence	IPC--308,323,341,506,34	NIHAL VIHAR
112	SC/381/2021	STATE Vs AKASH@CHUNNU	19-11-2025	Prosecution Evidence	IPC--307	NIHAL VIHAR
113	SC/426/2021	STATE Vs RANJIT	19-11-2025	Prosecution Evidence	IPC--307	NIHAL VIHAR
114	SC/562/2021	STATE Vs GHANSHYAM SINGH	18-10-2025	Prosecution Evidence	IPC--308	Khyala